NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

48. CA 634/2022 IN CP/139(MB)2022

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2023

NAME OF THE PARTIES: Jayant Vaknalli
V/s
Sunila Sharad Vaknalli
IN THE MATTER OF
Sunila Sharad Vaknalli
V/s
Medisynth Chemicals Pvt Ltd

APPEARANCES: -

FOR THE APPLICANT	:	Adv. Ravitej Chilumuri
FOR THE RESPONDENT	:	Adv. Trupti Nandoskar-R1&R2
FOR THE RESPONDENT	:	Adv. - Arsalan A. Thaver – R.4

Section: Rule 11 of NCLT, Sec 425 Sec. 241(1), Sec. 242(4)

ORDER

The matter is convened through Virtual Hearing (VC).

Due to paucity of time this matter could not be taken. List this matter for hearing on **14.03.2023**.

Sd/- **Sd/-**

SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

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